



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001 **Department of Communication**, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

April 22, 2025

Premature redemption under Sovereign Gold Bond (SGB) Scheme - Redemption Price for premature redemption due on April 23, 2025 (Series IV of SGB 2017-18 and Series II of SGB 2018-19)

In terms of <u>GOI Notification F. No.4(25)-W&M/2017 dated October 06, 2017</u> (SGB 2017-18 Series IV-Issue date October 23, 2017) and <u>GOI Notification F. No.4(22)-W&M/2018 dated October 08, 2018</u> (SGB 2018-19 Series II-Issue date October 23, 2018) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranche shall be April 23, 2025.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on April 23, 2025, shall be ₹9,669/-(Rupees Nine Thousand Six Hundred and Sixty-nine only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., April 17, April 21, and April 22, 2025.

Press Release: 2025-2026/157

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